

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 5758 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 9<sup>th</sup> November, 2021.

Sub:- **Casual leave.**

Ref:- Letter No. DJCH.I-5/2019-2021/2441 Dated 30.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.11.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 03.11.2021, after Court works, till the morning of 09.11.2021**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/5759/A, dated 9.11.2021**  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Ras